

(25)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.1418/94

Between:

Date of Decision: 25.11.94.

M.Venkateswar Rao

...Applicants.

And

1. The Divisional Railway Manager,
South Central Railway, BG Sanchalan
Bhavan, Secunderabad.
2. The Senior Divisional Engineer (Co-ed.)
South Central Railways, BG Sanchalan Bhavan,
Secunderabad.
3. The Asst. Engineer, South Central Railway,
Bellampally, Adilabad District.
4. The Permanent Way Inspector, South Central
Railway, Manikgarh (Chummala),
Rajore Taluk, Chandrapur District,
Maharashtra.
5. The Deputy C.E., Gang Conversion,
6. The General Manager, -----
Railway, Railnilayam, Secunderabad.

...Respondents.

Counsel for the applicant : Mr.N.Krishna Rao, Advocate
Counsel for the respondents : -----

ADDL CGSC.

CORAM:

THE HON'BLE SHRI A.B.GORTHY : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Issue notice. Reply to be filed within 4 weeks. List the
for admission on 26.12.94. In the meantime the respondents are
directed to consider the case of the applicant for engagement
casual labour if there is work and in preference to fresher
junior.

DEPUTY REGISTRAR

1. The Divisional Railway Manager,
Sanchalan Bhavan, Secunderabad.
2. The Senior Divisional Engineer, (Co-ed.) South Central R
BG Sanchalan Bhavan, Secunderabad.
4. The Permanent Engineer, South Central Railway, Bellampally
(Chummala) Rajore Taluk, Chandrapur District, Railway. Ma
5. The Deputy C.E., Gang Conversion, Hubli, Karnataka.
6. The General Manager, South Central Railway, Railnilayan
7. Copy to Mr.N.Krishna Rao, Advocate, CAT, Hyderabad.
9. Spare copy. ----- ADDL CGSC, CAT, Hyderabad.

YLKR

Typed by
Compared by

Checked by
Approved by

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD.

(N)

THE HON'BLE SHRI A.V. HARIDASAN (M)(J)

AND

DATED:

25-11-94

ORDER/JUDGMENT.

M.A/R.A/C.P.No.

in

O.A.NO.

1418/94

Admitted and Interim Directions
Issued.

Allowed

Dismissed

Dismissed as withdrawn

Dismissed for Default

Rejected/Ordered

No order as to costs.

